

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6161
ANSWERED ON:07.05.2002
GRANT-IN-AID TO KARNATAKA SC/ST DEVELOPMENT CORPORATION
GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI;SHASHI KUMAR

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government of Karnataka has submitted a proposal to the Union Government for Grant-in-aid assistance to the Karnataka State SC?ST Development Corporation towards central share of equity for the financial year 2001-2002;
- (b) if so, whether the Central share comes to Rs.144.001 lakhs for implementation of the programmes launched by the State Government exclusively for the development of STs;
- (c) if so, the details thereof;
- (d) whether the Union Government has approved and released the funds for the proposal;
- (e) if so, the details thereof; and
- (f) if not, the time by which it is likely to be approved and funds are likely to be released?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

- (a) to (c) Yes, Sir. The Ministry has received a proposal from the Karnataka Scheduled Castes and Scheduled Tribes Development Corporation Ltd for the sanction of Rs. 144.00 lakhs towards the Central share capital for the financial year 2001-02.
- (d) to (f): The matter is under the consideration of the Ministry.